

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 12  
TO BE ANSWERED ON JANUARY 29, 2026**

**URBAN SOLID WASTE MANAGEMENT IN KERALA**

**NO. 12. SHRI RAJMOHAN UNNITHAN:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether urban local bodies in Kasaragod district of Kerala are facing serious challenges in implementing scientific solid waste management due to land constraints and funding limitations and if so, the details thereof;**
- (b) the details of financial, technical and capacity-building assistance extended to municipalities in Kerala under the Swachh Bharat Mission-Urban;**
- (c) whether any special support has been provided to coastal and border municipalities and if so, the details thereof; and**
- (d) the steps taken by the Government to promote decentralised and sustainable solid waste management solutions in towns of northern Kerala?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

**(a) to (d):** Under Swachh Bharat Mission-Urban (SBM-U), Central Share of funds are released to State/UTs for all the urban areas including ULBs of Kasargod district of Kerala to attain 100% scientific processing of municipal solid waste through source segregation of waste, door to door collection of waste, capacity building initiatives, IEC and behavioural change campaigns, on the basis of demand made by States/UTs in the form of complete proposals duly approved by State Level Technical Committee (SLTC) which are further transmitted to ULBs by the concerned State/UT Govt. as per their action plan.

Ministry of Housing & Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing policy directions, financial and technical support by sharing Manuals/Standard of Procedures (SoPs) on Solid Waste Management and issue various Advisories & Guidelines time to time for choosing appropriate technologies to manage solid waste. The advisories/guidelines/SoPs issued by MoHUA are available to all the States/UTs at <https://sbmurban.org/technical-advisories>.

**The selection of treatment technologies, is open to ULBs/State Governments. Also, State/UTs opt for different approaches i.e. cluster based or decentralised based on their resources, technology, topography, type of waste involved, climatic conditions etc.**

**State of Kerala under SBM-U (2014-2021) was allocated ₹219.99 crores, out of which central share funds amounting to ₹97.18 crores has been released. Under SBM-U 2.0, Centre share funds of ₹875.10 crores have been allocated to the state, out of which ₹32.20 Cr have been earmarked for Capacity Building component. So far, overall action plans having central share of ₹218.20 crores have been sent by the State Government of Kerala including action plan amounting to ₹19.65 crores towards capacity building which has been approved by MoHUA.**

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